

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:690  
ANSWERED ON:09.12.2013  
HANDLOOM SCHEMES  
Singh Shri Ganesh

**Will the Minister of TEXTILES be pleased to state:**

(a) the details of the schemes being implemented by the Government for the development of handloom sector and handloom weavers along with the funds allocated/released and utilized under various schemes during the last three years and the current year, scheme/State-wise and the steps taken to ensure optimum utilization of funds across the country;

(b) whether the Government has made evaluation of each of the said schemes in the country; and

(c) if so, the details thereof along with shortcomings found in the said schemes and follow-up remedial measures taken/proposed to be taken in this regard.

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) For overall and holistic development of handloom sector and welfare of handloom weavers, the Government of India during the 11th plan five year Plan and 2012-13, had been implementing six schemes which are (i) Integrated Handlooms Development Scheme (IHDS) (ii) Handloom Weavers Comprehensive Welfare Scheme (HWCWS) (iii) Marketing and Export Promotion Scheme (MEPS) (iv) Diversified Handloom Development Scheme (DHDS) (v) Mill Gate Price Scheme (MGPS) and (vi) Revival Reforms and Restructuring (RRR) Package. During 2013-14, IHDS, MGPS and DHDS have been merged into Comprehensive Handlooms Development Scheme (CHDS) and Government is implementing CHDS alongwith other 3 schemes implemented during 11th plan.

The scheme-wise funds allocated and released during last three years and current year upto 30.11.13 is given at annexure-I. The State-wise funds have been released under Integrated Handlooms Development Scheme and Marketing & Export Promotion Scheme only and in other schemes, funds are released to implementing agency(s) directly. The State-wise funds released under IHDS and MEPS during last three years and current year is given in Annexure-II.

The scheme are being implemented and monitored by the State Governments through their field offices. To ensure optimum utilization of fund, the schemes are being monitored by senior officers of the Ministry of Textiles and Development Commissioner for Handlooms through regular filed visits from time to time besides regular review meeting(s) conducted with officials of State Directorate of Handlooms and implementing agencies

(b) & (c): The Government of India during the 11th five year plan, implemented 6 schemes for the development of handloom sector and welfare of handloom weavers. Though, no adverse report/ shortcoming were reported in implementation of the schemes, the Government of India initiated and awarded evaluation study to the independent consultancy organizations for these schemes to further strengthen the handlooms sector. Based on the suggestions of the evaluation studies, the scheme of 12th Plan have been suitably modified.